Shortage of Raw Nuts in Cashew Factories

1646. PROF. P.J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that the cashew factories in the country are not functioning for most of the period in a year for lack of raw nuts ; and

(b) steps Governments propose to take to provide cashewnuts to the factories ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) Due to shortage of raw nuts, Processing Units in the country are able to operate only for a part of the year.

(b) Cashew Corporation of India is making maximum efforts to increase the import of raw nuts for processing.

हिन्दुस्तान जिंक लिमिटेड, राजस्थान द्वारा विशाखापत्तनम और बिहार में कारखानों की स्थापना

1647. **श्री दौलतराम सारन** : क्या **इस्पात और खान** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्दुस्तान जिंक लिमिटेड, राजस्थान द्वारा विशाखापत्तनम और टुण्डू (बिहार) में जिंक से चांदी निकालने के कारखाने स्थापित किए जा रहे हैं ;

(ख) इन कारखानों पर कितनी पूंजी लगाई जाएगी और इन कारखानों में उत्पादन कब शुरू होगा और उन में कितनी चांदी का उत्पादन होगा ; और

(ग) इन कारखानों में कितने लोगों को रोजगार मिलेगा ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी) : (क) से (ग). हिन्दुस्तान जिंक लिमिटेड इस समय विशाखापत्तनम में जस्ता सान्द्रों से चांदी निकालने के लिए 2 करोड़ रुपये की अनुमानित लागत पर चांदी अधिप्राप्ति संयंत्र लगाने की योजना पर विचार कर रहा है । योजना के पूरी तरह तैयार हो जाने के बाद ही चांदी उत्पादन क्षमता, रोजगार क्षमता और उत्पादन शुरू होने की संभावित तारीख के ब्यौरे ज्ञात हो सकेंगे ।

टुण्डू, बिहार में इस प्रकार की सुविधाएं जुटाने का कोई प्रस्ताव नहीं है क्योंकि टुण्डू में जस्ते का उत्पादन नहीं होता ।

Foreign Visits by Ministers

1648. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to state :

(a) the overseas trips undertaken by individual Ministers of the Government during the calendar year 1980 ;

(b) the purpose of these visits ;

(c) the total expenditure incurred on each of these visits along with a break-up of that expenditure ; and

(d) whether all these trips were essential for the efficient performance of the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA) : (a) to (c) : The information is being collected from Ministries/Departments and will be laid on the Table of the House as soon as it is available.

(d) Ministers visit foreign countries at Government cost only when it is in public interest.

Import of Locomotives

1649. DR. VASANT KUMAR PANDIT : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that the Steel Authority of India has recently floated a Global Tender for importing fifty 650 HP and twenty-nine 1400 HP Locomotives;

(b) if so, has any tender been accepted and the details of price, technique and delivery period of the same ;

(c) whether it is a fact that there are indigenous locomotive manufacturers which have not been given any chance, if so, the reasons thereof ; and

(d) how many locomotives were imported during 1980 and what is the requirement of locomotives for 1981 and 1982 ?

THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) A Letter of Intent has been placed on M/s. General Electric Company of USA for the supply of 43 medium horse power (600-700 HP) diesel electric locos (including two Nos. required by TISCO) subject to the approval of the Government of India, the base price for each locomotive being US $ 4,23,100 FOB. The deliveries are scheduled to Commence from June, 1981 at an average rate of one locomotive per week. The locmotives to be supplied are to adopt diesel electric technique. As regards high horse power (1400 HP) diesel electric locomotives, the offers are still under consideration in SAIL.

(c) Railways, who are the main manufactureres of locomotives in the country, had already indicated their inability to meet SAIL'S requirements of medium horse power diesel electric locos upto 1981-82. M/s. JESSOPS and M/s. Suri & Nayyar, who had quoted against the NIT, are not manufacturers of medium horse power locos (600-700 HP) and as such SAIL did not consider them suitable to meet their immediate requirements. However, to encourage the development of indigenous sources of supply, trial orders are under contemplation subject to the settlement of terms and conditions to the satisfaction of SAIL.

(d) No locomotives were imported during 1980. The likely requirements for 1981 and 1982 are 43 and 29 respectively.

सरकारी क्षेत्र के उद्योगों द्वारा पूर्तिकर्त्ताओं को अदायगी

1650. **श्री मूलचन्द डागा :** क्या **वित्त मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी क्षेत्र के कुछ उद्योग पूर्तिकर्त्ताओं को समय पर अदायगी नहीं करते हैं; और

(ख) क्या यह भी सच है कि अदायगी में विलम्ब के कारण ब्याज की एक बहुत बड़ी राशि की अदायगी करनी पड़ती है; और यदि हां, तो इस समस्या के समाधान के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) और (ख) सरकारी उद्यमों द्वारा की गई खरीद के लिए यथासमय भुगतान करने का दायित्व उद्यमों के प्रबन्धकों को सौंपा गया है । किन्तु सरकार इस तर्क को सही नहीं मानती कि अनेक सरकारी उद्यम पूर्तिकर्त्ताओं को समय पर अदायगी नहीं करते और अदायगी में विलम्ब होने के कारण ब्याज की एक बहुत बड़ी राशि की अदायगी करनी पड़ती है ।

गुजरात में जी० आई० आई० सी० द्वारा प्लेनेटरी मिल प्रोजेक्ट की स्थापना

1651. **श्री मोतीभाई आर० चौधरी : इस्पात और खान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात सरकार ने जी० आई० आई० सी० द्वारा प्लेनेटरी मिल प्रोजेक्ट की स्थापना किये जाने की सिफारिश की है; यदि हां, तो यह कब तक स्वीकृत कर दी जायेगी ; और

(ख) क्या स्पंज लौह परियोजना के लिए भी कोई मांग की गई है और यदि हां, तो यह मांग कब तक पूरी कर दी जाएगी ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणव मुखर्जी) : (क) प्लेनेटरी मिल प्रोजेक्ट की स्थापना करने के लिए मेसर्स गुजरात इण्डस्ट्रियल इन्वेस्टमेंट कारपोरेशन (जी० आई० आई० सी०) को 17-2-1981 को एक आशय-पत्र जारी किया गया था ।